रा० फेसकर : इस बारे में मत भेद हो सकता है। कुछ विशेष पदों के बारे में यह बात कही जा सकती है, लेकिन साधारण तौर पर यह बात नहीं है।

Shri Mahagaonkar: What is the policy regarding services in the Films Division?

I am not going to Mr. Speaker: allow any more explanations. I shall put all the cut motions to the vote of the House.

The cut motions were put and negatived.

Mr. Speaker: The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the order paper, be granted to the President, to complete the sums necessary to defray the charges that will come in course of payment during year ending the 31st day of March 1961, in respect of the heads of demands entered in the second column thereof against Demands Nos. 60, 61, 62 and 123 relating to the Ministry of Information and Broadcasting.'

The motion was adopted.

[The Motions for Demands Grants which were adopted by the Lok Sabha are reproduced below-Ed.

DEMAND No. 60-MINISTRY OF INFOR-MATION AND BROADCASTING

"That the sum not exceeding Rs. 12,68,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Ministry of Information Broadcasting'."

DEMAND No. 61-Broadcasting

"That the sum not exceeding Rs. 4.71.12.000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Broadcasting'."

No. 62-MISCELLANEOUS DEMAND DEPARTMENTS EXPENDITURE AND UNDER THE MINISTRY OF INFORMATION AND BROADCASTING

"That the sum not exceeding Rs. 3,48,92,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting'.'

DEMAND No. 123-CAPITAL OUTLAY OF THE MINISTRY OF INFORMATION AND BROADCASTING

"That the sum not exceeding Rs. 1,64,31,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during he year ending the 31st day of March, 1961, in respect of 'Capital Outlay of the Ministry of Information and Broadcasting."

14.40 hrs.

MINISTRY OF FOOD AND AGRICULTURE

Mr. Speaker: The House will now take up discussion and voting on Demands Nos. 36 to 41 and 118 to 120 relating to the Ministry of Food and Agriculture for which 8 hours have been allotted.

227 cut motions have been tabled to these Demands.

I have always been urging upon the Opposition to sit together and concentrate upon 4, 5 or 6 cut motions so that attention may be focussed on them. They have not done so.

Hon. Members desirous of moving cut motions may hand over at the

[Mr. Speaker]

Table within 15 minutes the numbers of the selected cut motions.

Hon. Members are already aware of the time-limit for speeches.

DEMAND No. 36-MINISTRY OF FOOD
AND AGRICULTURE

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 69,19,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of Ministry of Food and Agriculture."

DEMAND No. 37-Forest

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 2,56,67,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of Forest."

DEMAND No. 38—AGRICULTURE Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 9,66,19,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Agriculture'."

DEMAND No. 39—Agricultural Research

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 4,79,41,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Agricultural Research'."

DEMAND No. 40-ANIMAL HUSBANDRY

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 2,57,57,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Animal Husbandry'."

DEMAND NO. 41—MISCELLANEOUS
DEPARTMENTS AND OTHER EXPENDITURE
UNDER THE MINISTRY OF FOOD AND
AGRICULTURE

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 11,67,73,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture'."

DEMAND NO. 118—CAPITAL OUTLAY ON FORESTS .

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 5,15,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Capital Outlay on Forests'."

DEMAND No. 119—Purchase of Foodgrains

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 1,77,13,59,000 be granted to the President to complete the sum

necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Purchase of Foodgrains'."

DEMAND NO. 120—OTHER CAPITAL OUT-LAY OF THE MINISTRY OF FOOD AND AGRICULTURE

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 41,74,98,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Other Capital Outlay of the Ministry of Food and Agriculture'."

सेठ गोविन्द दास (जबलपुर) : भ्रष्यक्ष जी, मैं भ्रापका बहुत भ्रनुगृहीत हं कि भ्राप ने इस भनदान पर सब से पहले मझे समय दिया है। इन चालीस वर्षों के सार्वजनिक जीवन में तीन मेरे प्रशन क्षेत्र रहे हैं, एक देश की स्वतंत्रता, दूसरे देश की भाषा धौर तीसरे देश का खाद्य और देश की तन्दरुस्ती। लोग कहते हैं कि मैंने हिन्दी और गौ-रक्षा इन दोनों को एक साथ कैसे मिलाया है । मैं कहना चाहता हं कि इन दो चीजों का एक दूसरे से जितना सम्बन्ध है जतना शायद किसी चीज से नहीं है। हिन्दी से हमारे मस्तिष्क का सम्बन्ध है और गौ-रक्षा से हमारे शरीर का सम्बन्ध है। शरीर के बिना मस्तिष्क निर्थंक है और मस्तिष्क के बिना शरीर निरर्थक है।

कृषि मंत्री (हा० पं० शा० देशमृख) : चल सकता है।

सेट गोविन्द दास : यह देश कृषि प्रधान देश है, इसे सब जानते हैं श्रीर सदा इस देश में एक बात उटा करती है कि उत्पादन बढ़ाया जाये । परन्तु उस दिन शिक्षा के श्रनुदानों पर बोलते हुए जो बात मैंने भाषा के सम्बन्ध में कही थी श्रीर कहा था कि भाषा के विषय पर ध्यान न देने का श्रथं यह होता है कि मूल का हैं उसी प्रकार मैं यह कहना चाहता हूं कि हम गो-रक्षा पर ध्यान नहीं देते हैं तो उप्पादन बढ़ाने की बात करना मूल को ∷ देख कर शाखा ग्रोर पत्र गिनना है।

इस देश में हमारी जमीन को जैसी स्थिति हे भीर भिन्न भिन्न राज्यों में जमीन की भ्रषिकतम सीमा निर्धारित होने के बाद जैसी स्थिति हो जायेगी उस में भच्छे बैलों के बिना हमारे देश में खेती नहीं हो सकती।

14-42 hrs.

से होगी।

[Mr. Deputy-Speaker in the Chair] বঁতিৰ কৃত অত মৰ্কা (हাपुड़) : ट्रेक्टरों

सेठ गोविन्द दास : ग्रधिक ग्रन्न उत्पादन करने के लिए हम को बैल चाहियें। उसी प्रकार यह देश निरामिष भोजी है। जितना यह देश निरामिष भोजी है दनिया का कोई देश नहीं है। प्रपने शरीर को बलिष्ठ रखने के लिए हम को घी भौर दूध की भावस्यकता है। हमारे ऋषि मनियों, हमारे तत्ववेत्ताओं ने एक बात देखी थी कि यथायें में यह सष्टि एक ही तत्व है भीर हजारों वर्ष बीत जाने के बाद भी, इस वैज्ञानिक यग में भी इस खोज के भागे भभी तक कोई खोज नहीं गई है। मैं वही हं जो भ्राप हैं, भ्राप वही हैं जो मैं हं भौर समस्त सष्टि वही है जो ग्राप ग्रौर मैं हैं। इसीलिए वस्धेव कटम्बकम हमारे यहां का सिद्धान्त था भौर यदि समस्त वसुधा हमारा कटम्ब है फिर ग्रहिंसा तो श्राप से ग्राप ग्रा जाती है। इसलिए कांग्रेसवादी रहते हुए भी. कांग्रेस सरकार का बड़ा भारी समर्थक रहते हए भी जब मैं देखता हं कि हमारी सरकार मछली के रोजगार को प्रोत्साहन देती है, मंडों के रोजगार को प्रोत्साहन देती है तो मैं भ्राप से कहं कि सिर से पैर तक मझे भ्राग लग जाती है। मेरी समझ में नहीं भाता है कि हमारी संस्कृति, हमारे तत्व-ज्ञान, हमारी सारी परम्परा के विरुद्ध जोकि ग्रहिंसामय

[सेठ गोकिन्द दास]
परम्परा रही है, जिस का भादशं वसुर्वेव
कुटुम्बकम रहा है, उस स्वतंत्र देश की सरकार
यह मछली भीर ये भंडे भीर इन सब चीजों
के रोजगारों को किस प्रकार प्रोत्साहन दे
रही है

श्री त्यागी (देहरादून) : श्री, छी ।

सेठ गोविन्द दास : हम ग्रधिक ग्रन्न उत्पादन करना चाहते हैं। मैंने ग्रभी ग्राप से निवेदन किया बिना गोश्घ के बन्द हए, बिना गाय की नस्ल सुधरे यह हो नहीं सकता है। हमारे संविधान में इस सम्बन्ध में स्पष्ट धारायें हैं श्रौर मेरे पास मेरे मित्र पंडित ठाकूर दास भागंव जी बैठे हए हैं। संविधान सभा में उनके और मेरे इस सम्बन्ध में कुछ सुझाव थे । हम संविधान में कुछ धारायें ज्डवाना चाहते थे। उनकी धारायें जुड़ गई लेकिन मैंने जो सम्पूर्ण गो-वध बन्दी की घारायें रखी थीं वे नहीं जुड़ीं। इतने पर भी जो हमारी धारायें हैं, उन धाराग्रों का जो ग्रर्थ हमारे उच्चतम न्यायालय ने किया है उस में भी स्पष्ट है कि इस देश में गो-वध नहीं हो सकता, कम से कम गाय, बछडा, बछडी, उनका वध नहीं हो सकता । बैलों को उन्होंने उस में से अलग रखा है। लेकिन कम से कम हमारे संविधान की जिस धारा का उच्चतम न्यायालय फैसला कर चका है उम फैसले के श्रनुसार तो केन्द्रीय सरकार को यह प्रयत्न करना चाहिये कि सब राज्यों में कम से कम उस धारा के धनुसार कानून बन जायें। पर कानुन बनाना तो दूर रहा गोबध बढ़ रहा है। स्रभी कल ही एक प्रश्न का उत्तर देते हुए श्री सतीश चन्द्र जी ने स्वीकार किया है कि सन् १६५६ में ६ करोड़ रुपये की खालों का निर्यात हम्रा भीर १६५६ में २८ करोड़ ७० लाख रुपये की खालों का मैं कहना चाहता हं कि ये खालें प्रधिकतर गोवंश की खालें हैं, उनका चमडा है।

श्री विद्या चरण शुक्ल (बलोदा बाजार) : मरी हुई गायों का वा जिन्दा गायों का ? सेठ गोबिन्ब बास : मरी हुई गायों का चमड़ा नहीं बल्कि जो कसाई खानों में मारी जाती हैं उन गायों का चमड़ा है क्योंकि जो चमड़ा विदेशों में जाता है वह प्रच्छे से भच्छा चमड़ा होता है और भच्छा में भच्छा चमड़ा उन जानवरों का होता है जो कमाई-खानों में मारे जाते हैं।

फिर कहा जाता है कि ग्रच्छे पशुनहीं मारे जाते । मैं पाटिल साहब से निवेदन करूंगा कि वह बम्बई के कसाईखाने को जा कर देखने की कपा करें, कलकते के कसाई खाने को जा कर देखने की कृपा करें, मद्रास के कसाई खाने को जा कर देखने की कृपा करें । मैं कहता हूं कि उन कसाईखानों में जिस तरह से गो-हत्या होती है, खुन उबल जाता है मेरे सद्क एक महिसावादी का भी: श्रांखों से श्रांस झड़ने लगते हैं, उन गायों को भ्रौर उन बछड़ों को देख कर कि जो वहां पर मारे जाते हैं। मैं निवेदन करना चाहता हं कि अच्छे से अच्छे गोवंश का वध हमारे यहां बम्बई में, हमारे यहां कलकत्ते में, हमारे यहां मद्रास में भ्रीर दूसरे स्थानों पर हो रहा है। जो गायें, हरियाना से भीर पंजाब के दूसरे क्षेत्रों से बम्बई, कलकत्ते इत्यादि जाती हैं, बछडे तो उनके तुरन्त कसाईखाने में चले जाते हैं, ग्रीर गायों को उनका दूध सुखते ही, उनकी ग्रन्दों से ग्रन्छी स्थिति होते हुए भी, कसाईखानों में भेज दिया जाता है। मैं पूछना चाहता हं कि क्या यह काम हमारे संविधान के भ्रनसार हो रहा है, सरकार इसको न रोक कर क्या संविधान का पालन कर रही है, क्या सरकार स्वयं इस प्रकार का रक्तपात, जो जानवरों का यहां पर हो रहा है, उसको देखते हुए संविधान के विरुद्ध नहीं जा रही है ? यह चीज मैं पाटिल साहब से जानना चाहता ह भौर दूसरे मंत्रियों से भी जानना चाहता हूं।

फिर कहा जाता है कि खाद्य-पदार्थ नहीं है। इस सम्बन्ध में मैं घापके सामने घांकड़े पेश करना चाहता है। सन् १६४६ में ६ करोड़ रुपये की खली का निर्यात हमा, १६५६ में यह १८ करोड रूपय का हो गया। १९५६ में जो ६ करोड की खली बाहर जाती थी वह तीन वर्ष के बाद ग्राज १८ करोड़ की जा रही है ग्वार का निर्यात श्रभी भी जारी है। रेल की मसाफिरी जब हम करते हैं तो देखते हैं कि रेल की लाइन के दोनों तरफ मीलों तक हरा हरा जो घास रहता है वह या तो गरियों में जल जाता है या बरसात में सड जाता है। पश्चों के लिए इस सारे खाद्य पदार्थ का प्रबन्ध किया जा सकता है लेकिन गोवध नहीं रोका जा सकता । इस प्रकार के खाद्य का निर्यात बन्द नहीं किया जा सकता, जो चारा हमारे यहां होता है उस चारे की रक्षा नहीं की जाती भीर कहा जाता है कि हम इस सम्बन्ध में कुछ कर रहे हैं। जहां तक नस्ल सुधारने का सम्बन्ध है, मैं पूछना चाहता हूं कि सांड बनाने का, ग्रच्छे सांड तैयार करने का क्या प्रबन्ध हो रहा है, जो कि इस सम्बन्ध में हम से कहा गया कि हम करेंगे। बया यह हवा में नहीं हैं ? प्रति वर्ष की जो योजना थी, उस के अनुसार कितने मांड इस देश में तैयार हुए यह में जानना चाहता हूं, श्रीर बिना अच्छे सांड तैयार हुए नस्ल सधार कैसे हो सकता है. यह मेरी समझ के बाहर है।

इस प्रकार यह सारं कार्य हो रहे हैं। मैं ने यह सुना है कि तृतीय पंच वर्षीय योजना में इस विभाग के लिये जो घन रखा गया था, उस में कमी की जा रही है। तब फिर भाप प्रषिक उत्पादन की बात छोड़ दीजिये। भाष यदि भणिक उत्पादन चाहते हैं....

पंडित ठाकुर बास भागेंब (हिसार) : कभी नहीं की जा रही है, ४४ करोड़ रु० के बजाय ८० करोड़ रु० दिये जा रहे हैं, मगर यह ८० करोड़ रु० भी नाकाफी हैं।

सेठ गोबिन्द दास : घभी भागंव जी ने मुझ से कहा कि जो दिया जा रहा हूं वह बहुत कम है । गोसंबर्डन नाम की कॉसिस इस काम के लिए है, लेकिन उस की कितनी इज्जत है, वह मैं ने इस बार देख लिया। गोसंबर्द्धन कौंसिल की सालाना बैठक रखी गई थी, बम्बई में, २७ फरवरी को । हम लोग जाने के लिये तैयार थे। २७ तारीख के तीन चार दिन पहले खबर मिलती है कि वह २७ तारीख के बजाय २८ तारीख को होगी । ठीक। एक दिन बाद, यानी २४ घंटे बाद फिर खबर मिलती है कि साहब, वह तारीख तो २५ ही हो गई। ग्रगर मंत्रियों को काम रहते हैं तो हम लांग भी इतने फालतू झादमी नहीं हैं कि हमारे कोई प्रोग्राम न रहें ग्रीर हम कोई प्रोग्राम न बनायें । इसलिए मैं जानना चाहता हं कि जब गोसंबर्दन कौलिस की इस प्रकार की इज्जत है तो उस को रखने से लाभ क्या है ? समाप्त कीजिये उस को ।

धन्त में मेरे कुछ मुझाव हैं। पहला मुझाव मैं यह रखना चाहता हूं कि उच्चतम न्यायालय के निर्णय के धनुसार भावध के सम्बन्ध में हर राज्य में कानून बनाये जायें, तथा इस सम्बन्ध में केन्द्रीय सरकार कदम उठाये।

भी विभूति मिश्र (बगहा) : बिहार में कानून बन गया है ।

सेठ गोविन्द वास: (२) चारेका उपयोग किया जाय तथा यथासम्भव गोचर भूमि स्त्रोड़ी जाय ।

- (३) खली तथा गृवार ग्रादि वस्तुओं का निर्यातः बन्द हो ।
- (४) ग्रधिक से ग्रधिक सांड तैयार कियेः जायें । भौर
- (प्र) गोवंश की खालों का निर्यात पूर्णतः बन्द किया जाय क्योंकि हमारा श्रविकांश गोवध इन खालों के लिए होता है।

यह एक ऐसा विषय है, जिस पर नहीं मालूम मुझे कितना कहना रहता है ।

कुछ माननीय सदस्य : सब कुछ कहिये ।

for Grants

सेठ गोबिन्द दास : हर वर्ष मैं इस सम्बन्ध में कुछ न कुछ कहता रहता है, लेकिन चंकि समय मेरे पास कम था श्रीर दूसरे सज्जन भी बोलने वाले हैं, मैं ने संक्षेप में श्राप के सामने कुछ बातें कहीं । जहां तक पाटिल साहब का सम्बन्ध है, मैं उन के मत को जानता हं। जिस समय वे मिनिस्टर नहीं थे, उस समय श्रिवल भारतीय गो सम्मेलन बम्बई में हमा था। उस का मैं भ्रध्यक्ष था भीर पाटिल साहब ने उस का उदघाटन किया था. धीर बडे जोरदार शब्दों में कहा था कि इस देश में गोवध बन्द होना चाहिए । लेकिन मुश्किल यह है (Interruptions) कि जब हमारे सदस्य मिनिस्टर नहीं रहते तब तो उन की एक स्थिति रहती है, भौर मिनिस्टर होते ही न जाने उन का दिमाग कैसे घम जाता है। मेरी समझ में यह बात नहीं ग्राती है। जहां तक पाटिल साहब के व्यक्तिगत मतो का सम्बन्ध है, मैं जानता हं कि उन का क्या मत है।

उपाध्यक्ष महोदय : तो इस का एक इलाज गवर्नमेंट के पास है कि भ्राप को मिनिस्टर बना दिया जाय ।

श्री त्यागी : तब इन का दिमाग भी बदल जायेगा ।

सेठ गोविन्व दास : इसी लिये शायद मैं मिनिस्टर नहीं बनाया जा रहा हूं, जैसा त्यागी जी ने कहा, कि कहीं मेरा दिमाग भी स्वराब न हो जाय ।

जहां तक कृष्णप्या जी का सम्बन्ध है, मैं जानता हूं कि उन को इस सम्बन्ध में बड़ी भारी सहानुभूति है। इस के पहले भी जो इस महकमे में मंत्री रहे हैं उन की यही स्थिति रही है। श्री भ्रजित प्रसाद जैन थे, वह तो जैन हो थे। मेरी समझ में नहीं भ्राता कि जैन रहते हुए उन कां मिनस्ट्री में यह सब

रकातात कैसे होता रहा । जहां तक किदवई साहब का सम्बन्ध है, स्वर्गीय किदवई साहब का, मैं श्राप से कहना चाहता हं कि यदि धाज किदवई साहब होते भीर वे मिनिस्टर रहते हुए इस लोक सभा में इस बात का श्राश्वासन दे चके थे कि सचमच में इस देश में गोवध नहीं हो सकता ग्रीर वह बन्द किया जायेगा. मेरा विश्वास है कि यदि ग्राज वे होते तो मझे यह कहने की जरूरत नहीं थी। मझे आशा ही नहीं विश्वास है कि चाहे देर हो गई हो फिर भी हमारे पाटिल साहब इस विषय को देखेंगे क्यों कि मैं ने उन से कहा कि या तो वे ग्रधिक उत्पादन की बात छोड़ दें. पर यदि वे भ्रधिक उत्पादन चाहते हैं तो भ्रधिक उत्पादन हमारे गोवंश के ऊपर निर्भर है, ग्रतः वे इस तरफ भी देखें भीर जो सझाव मैं ने भ्राप के सामने प्रस्तुत किये हैं, उन सुझावों को कार्य रूप में परिणत करें।

Mr. Deputy-Speaker: Shri Shukla has conveyed to me that he is leaving this evening. Shri Shukla.

Shri Vidya Charan Shukla: Mr. Deputy-Speaker, a few months back we had the pleasure of meeting the Food Minister in a delegation from Madhya Pradesh and we were very happy to know from him his scheme to the solution of the food problem in the country. He said that the only way to solve the food problem in this country was to increase agricultural production. Of course, it is an obvious conclusion that could be drawn from the situation but lots of Food Ministers before him had missed it and were trying to concentrate on several other aspects of this problem. I hope Ministry's entire endeavour will be directed towards increasing food production in this country. Another remarkable thing that he told us was that it was futile to expect any measures for increasing food production to succeed unless the farmers got the good, correct and reasonable prices for

their products. It is easier said than done.

At present, we see the situation as it has developed in the surplus States of our country. Of course, the price level in the country has to be maintained. While we consider the price of foodgrains, the cost of living index in the country has to be reconciled with the problem of giving fair price to the cultivators. But unless the cultivators get a fair price, no other incentive can ever succeed in encouraging them to increase food production in their own fields. Although Madhya Pradesh has been a surplus State and has been feeding as large a population outside as it does inside, not a very fair treatment has been given to it. There was drought and failure of kharif crops in 1957 and to prevent the prices shooting up the Government of Madhya Pradesh and we in Parliament represented to the Minister that the export of rice and wheat from that State should be prohibited to fight famine and conserve whatever stocks of foodgrains we had in the State. Fortunately, that demand was conceded and the export was stopped. Later on. next year's crop was a bumber crop and it was the highest in the recorded production history of Madhya Pradesh, Even then, the remedy that was applied to cure the famine conditions was continued.

Dr. M. S. Aney (Nagpur): By whom?

Shri Vidya Charan Shukla: The Government of Madhya Pradesh, inspite of the advice of the Central Government. The Central Government, although it has the power to remove that control, did not want to do so without the consent of the State Government for reasons best known to itself. I think that was the correct attitude not to do anything against the advice of the State Government.

15 hrs.

Shri P. R. Patel (Mehsana): What about the agriculturists? Prices you 426 (Ai) L.S.—6.

can check, but what about the agriculturists, their economic condition?

Shri Vidva Charan Shukla: That is the point that I am mentioning; you should be able to understand what I am saying. My point is that if the surplus foodgrains are not allowed to be exported out of the State the agriculturists suffer because there is more supply than demand and consequently the prices come down. The price of paddy in Madhya Pradesh went down as low as Rs. 6 per maund, a thing unheard of in any other part of the country, and that continued to be so until all the agricultural produce were sold in the market. The Government did come in the market, but they came so late that the main benefit of their coming in the market was mopped up by the traders and not much benefit went to the cultivators.

Even though the Government came in the market, their purchasing apparatus was so defective that most of the farmers who brought their products to the market did not succeed in selling them to the Government. The officers appointed by the Government to test the various grades of paddy and determine the price conducted themselves during the 1959 season in a way which resulted in the wholesale rejection of the foodgrains that were brought by the cultivators to the market. The surprising factor is that most of the rejected paddy and rice were purchased later on by the Government from the traders and the arathias.

It has often been said that the whole country should be formed into one food zone. That is a very ideal thing. But I see lots of people in this House, not the majority but, of course, a minority of Members in this House as well as outs de the House plead that the zonal system as it is, at least in Northern India, should be maintained and that is in the best interests of the country. I think these people do not see the terrible conditions of the farmers and the low price that they get for their products. This year the crops are expected to be as good as they were in the last agricultural season. Even

[Shri Vidya Charan Shukla]

then the cultivators are faced with the prospect of getting very low prices. In the wheat producing areas of Madhya Pradesh where the crop of wheat is coming up, the prices have already begun to fall down. If no measure is taken in time to check it the farmers will again suffer very badly.

To remove this difficulty the Government of India put up a proposal to form a common food zone at Bombay. They also offered to cordon off Bombay City in order to avoid wholesale hoarding of grains and speculation in grains. Most of the Members from my State think that this is a very sensible proposal which should be accepted by the Madhya Pradesh Government. The people of Madhya Pradesh, if there was any means of judging their reaction to this proposal, will wholeheartedly support this. This particular question was also debated in the Vidhan Sabha there. Of course, the opinions were evenly divided, but most of the people from the rice area and some of the people from the wheat area supported this proposal of forming a common food zone with Bombay.

I would say, that is in the larger interests of the nation. It is apparent that in one State you cannot have a very low price for foodgrains, for the principal cereals like wheat and rice, and have three or four times that price in another State for the same cereals. It is absolutely ridiculous to suggest that this is the ideal situation should be continued. I would, therefore, plead with the Central Government to renew their efforts, continue their efforts to persuade the Government of Madhya Pradesh to agree to this proposal of forming a common food zone with Bombay, which is going to be in the greater interest of the whole country and the people of the two States concerned.

An Hon. Member: Why persuade, the Central Government should assert itself.

Shri Vidva Charan Shukla: There are certain misapprehensions in the minds of some people with regard to the formation of a common food zone with Bombay. One of the most frequent and oft-repeated thing that is said is that this consequent increase in the price of wheat will not go to the farmers, it will be mopped up by traders and people who are doing grain business. Sir. it is rather vague thing to say, and I would like the hon. Food Minister when he replies to this debate to clar fy what measures he proposes to take to see that the consequent rise in prices of foodgrains in Madhya Pradesh is not mopped by traders but it goes to the cultivators to whom it rightfully belongs.

We were also told that in case Madhya Pradesh and Bombay are formed into one common food zone a levy of 25 per cent. will be made and 25 per cent. of the foodgrains will be collected for some central buffer stock or something. It needs clarification at what price Government propose to purchase this, what would be the purchasing apparatus, whether the purchase would be made by the medium of State Government or the purchase would be made directly by the Central Government.

Sir, there has been a certain amount of difficulty with regard to purchases by Government. As Government purchases are going to be a common and continuing factor, I want to bring a few things to the notice of the Food M'nister here so that in future those difficulties might be avoided. There have been lots of complaints in Madhya Pradesh as well as in other States that equivalent qualities of foodgrains were not kept in the same grade. For instance, rice which is graded as 'superfine' in Orissa is classified as 'Medium' II' in Madhya Pradesh. Even though the quality of rice or paddy is the same, it is classified as 'super-fine' in Orissa whereas it is classified as 'Medium II' in Madhya Pradesh. That creates a sort of heart-burning and difficulties for us in the State.

Another point on which I touched in the beginning of my speech was that lots of products which were brought in the grain market were not purchased. It should be made a definite policy of the Government that when they are out in the market to purchase they should not refuse any grain that is brought up for being sold in the market. It is another thing that different prices might be given for different grades of foodgrains, a low quality rice may be given a lesser price and a higher quality rice may be given a higher price. But it should not be thrown back on the producer. He should not be made to take back that quant'ty or sell it at the bidding of the trader who, seeing the helplessness of the farmers, dictates his price and takes the grains at a very low price from the producer. It is not the fault of the farmer that he has not got the required quality rice; he has to sow in his field what it will produce.

Two or three things have also to be noted by the hon. Food Minister. A lot of parboiled rice. Usna rice is produced in Madhya Pradesh. Not even one-tenth of the produce is consumed there, it is all meant for export. Therefore, whenever any food policy is formulated it should be seen that all the parboiled rice is allowed to be exported to areas where it is consumed. exist regarding Similar conditions Kanki rice. It is not consumed in Madhya Pradesh, there is a great demand for it from South India. According to present policies of the Madhya Pradesh Government lo's of cultivators and traders are suffering because Kanki parboiled rice is not allowed to be exported and it is not used in Madhya Pradesh.

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): It is allowed to be exported.

Shri Vidya Charan Shukla: Another thing is, it will be a very welcome feature of food administra ion of this country if a policy statement is issued at the beginning of every cultivating season. That will enable the people

to know what is going to be the policy of the Government in the coming mon hs so that the administration in the States as well as at the Centre can be aligned to that policy and the people may know what they can expect in the future regarding the agricultural products.

There are several aspects on which want to dwell but since you have given your indication that I should stop, I shall take just one minute and then finish my speech. I should like to touch upon the forestry problems. There is a Board formed to preserve wild life. A National Board for the preservation of wild life has been constituted in India but we have heard nothing about it since it was constituted five years back. I would request the Minister of Food and Agriculture to see that this Board does not remain dormant any longer. The Ministry should do something to preserve the fast disappearing wild life in our country so that this valuable heritage is not lost to us.

Shrimati Renu Chakravartty (Basirhat): To my mind, this Ministry is he most important Ministry today because it is the kingpin upon which the entire Plan depends. As the Minister has stated earlier in one of his speeches, he was a little intrigued why there was in India a Minister of Food while in all other countries there was a Minister Agriculture. It is a fact that in our country, this is a reality that in agriculture and food, although they are interlinked with each other, there is a contradiction. Today, we see the spectacle that even when there has been a record increase in production, there is the contradiction of the rise you in prices. Of course, if through the report which has been given to us, you will find that the prices are going down. Everywhere in the report it is stated that the prices are going down. Here, there is always a trick. First they quote the pre-harvest price and then they quote the post-harvest price. First it is high and naturally so. Then the price is [Shrimati Renu Chakravartty]

said to have gone down. The report says that the wholesale index of rice fell from the pre-harvest peak to such and such number. It was 118 in September, 1958 but it was 92 in March, 1959. It is obvious, and it will always happen like that. I will come to that later.

I will first take the price of rice, for, after all, the majority of our States are rice-eating, and however much we may want to change the food habi.s. the fact is that the majority of the States are rice-eating. There, we find that always from January to February are the months when the prices go down. This year, everywhere. whether it is the surplus districts of Madhya Pradesh or Orissa, the prices have gone up and of course more so in the deficit districts of West Bengal and other States like Bombay.

Six months ago, when Shri S. K. Patil took over this portfolio he made a speech by which he did create an impression that he was Rafi Ahmed Kidwai come again almost to be able to save us from controls and he introduced the idea of free trade. Although he never said, "I am giving up trading", in fact, what has been happening step by step is that the State trading has gone. Of course we never had full State trading, but even the limited State trading that we had has gone, and this year we find that much less has been obtained and the levy system has been relaxed.

Mr. Deputy-Speaker: Order, order. If some hon. Members have spoken already, they should no: move about so as to disturb the proceedings!

Shrimati Renu Chakravartty: The idea of a zone was put forward and when it was put forward, it was said that "we are not going to follow any rigidity." There was no ideological fad as far as Shri S, K. Patil was concerned. We were told that free trade itself by the law of supply and demand would bring about the easing of the situation.

The NDC's proposals were roundabout October, 1959, I think, and they also said that they are not going to give up Sate trading and that they are continuing with it. A very significant thing is stated. It is said that the representatives of the deficit States expressed doubts whe her this idea of zones should enable them to get the "supplies required if they confined to procurement operation to levy from traders." I am reading these from the Government publications. They thought that it would be necessary for the surplus States to go on to more intensive procurement and to procure not only from the trade but directly from the producers and give them a fair price and buy. That was the idea and they asked that retail prices should be fixed and that distribution should be undertaken directly. These were the proposals made in the NDC. But the record of hese six months has shown us that things have been just the opposite.

We are told that the Madras Government, on the 1st October, announced the decision abandoning procurement of short term paddy crop during the ensuing kharif season. A similar decision was taken by the Mysore Government. The Punjab Rice (Procurement and Levy) Order was amended on the 12th October and rice required to be sold to the State Government was reduced in quantity. In June, we had the removal of the West Bengal (Paddy and Price Control) Order and the procurement order. So, one by one, we see a sort of change coming in.

We had a new food zone, namely, the Orissa and West Bengal zone. My friend Shri Vidya Charan Shukla had raised this point and said that he would like to see that the two areas of Madhya Pradesh and Bombay are integrated. I do no: know and I do not claim to know what would be the result of that. But certainly we can say that the expectations which had

been roused by Shri S. K. Patil after the bringing ogether of the new zone —Orissa and West Bengal—have been belied. The expectations that we had, have been belied.

Actually, what has happened? He had put forward this idea of a common nation-hood, that we all must come together and so on, in his usual forceful and eloquent way. And so this zone was created. He sold that the prices in the surplus zones will go up. That was obvious, and that really meant he said that the producer should benefit. If it was meant for the producer, it would be a very good thing, because all of us from all sides of the Houses have said that there must be a proper minimum price and that proper minimum price, in spite of all the promises from Shri S. K. Patil, has not yet come about. He has not yet adumbera ed the policy that the Government is going to put forward before he harvest season a fair price for the producer calculating what will be the cost of production and what will be proper returns which the peasant should have for incentives, and thereby fix what actually the price will be.

The Asoka Mehta Committee put forward a proposal for the establishment of a Price Stabilisation board. That was an important suggestion. I do not know whether I will have time enough to cover all the points. But this, I think, is a fundamental point. We have the reports of many enquirycommittees. Some of them are very good and they have made very good recommendations. But after that, we do not know what happens. was not taken on these recommendations. After the new zone was created the prices in the surplus districts, no doubt, went up, but what was said that there will be proportionate fall in the deficit areas, namely, West Bengal did not come about. But what is it that we have found in the course of the last three months? These were the months of harvest. We are told that there has been a shortage of supply. There has been a shortage of market arrivals.

Both these informations are wrong, The question of wagon shortage also is not an important thing. There may be some shortages in some places, but factually we can prove to you that it is not an overall shortage. The facts have come out in all papers in West Bengal as to the amount of wagons that have been coming from Orissa to West Bengal. For instance. in the issue of the Anand Bazar Patrika of 4th March, you see pictures showing how the people from Orissa, the small traders, carry the grains. The small trader does not need to be licensed up to 50 maunds. So, the small raders carry, say, 48 maunds by headloads. and they are moved by rail also unlicensed. Huge quantities are moved. There are pictures published in the papers showing how they carry it in their trains and on headloads and so on. Not only are there pictures but extensive accounts as to the way in which this is done. The press reporters themselves have seen this.

We find that the Director of Orissa Food Department came to Calcutta during the third week of February and expressed surprise at this at the press conference. He said at the press conference that he had sent 40,000 tons of rice from Orissa. Here too the Deputy Minister of Food, Shri Thomas, told us that 80,000 tons rice had gone there. That was during the third week of February las:. So. where has all this gone? Actually, that is the big question that we in our parts are asking you. We know the answer. We know where it has gone, because our papers have clearly stated. If you analyse the movement of wagons, there must have been more than 5,000 wagons which had come there. Never before have we in January and February had large amount of rice coming to Bengal from outside, and actually they have shown us very concretely the areas where they have gone and how they have gone and, very interestingly, how these wagons have gone not to Calcutta of course, a portion has gone to Calcutta, but a large amount of it has gone to round about Calcutta, 30 to

[Shrimati Renu Chakravarttv] 40 miles round about Calcutta. It has been kept there. And what is the reason for that? Is it because the people round about Calcutta should have more rice? No. Actually it is seen that p:ices round about Calcutta have not come down at all. And if I have gut the time to prove it I can show that the price of rice in Ranaghat, Dhubulia, Uluberia Baraset has shot up: not in one area has it come down. What is happening? This rice is being taken by the trade for making profit. I wish I have the time to give all the figures. More than 1.75 lakhs tons of paddy and rice have gone to Bengal in January and February. They have gone in and around Calcutta and they have been kept by the trade. They have decentralised its storage. cause, the situation in Calcut a is sucn that the ruling prices will fall to a certain extent if the rice goes Calcutta. So, it is kept outside. They know very well that once you allow rice to go to Calcutta, they cannot bring it outside again. So, it is kept there. From that situation of vantage they control the market and the prices. That is the position. Our papers say that it is quite possible to get hold of all the figures, who has taken this rice where the wagons have gone and who are the people who are storing this. Surely the Government can also get those facts if they want. This is the position with the result that today the price of rice in Bengal is pretty high as compared to the prices prevailing last year. We have got the prices for 1959. In the two months of 1960 we find that the price has gone up from month to month. In the months of January and February the prices have gone up everywhere in comparison to January and February of last year. It is now prevailing at Rs. 24, 25 or 26 in Calcutta, in the beginning of March and the end of February. That is why we say that what has happened is that the rice has been taken by those who are in the trade, the big traders.

What about Orissa? There is a very interesting article in Anand Bazar Patrika by one of its staff reporters

who went to Bhadreshwar in Orissa. Shri S. K. Patil has stated that after all there has been a small rise and the producer will get a little more and that will be fair enough. But what really has happened? There is only one small mistake in that calculation. In Orissa about 70 per cent, of the peasants are very small holders. reporter visited those very mandis which our Food Minister from West Bengal and the Food Minister of Orissa recently visited, between Bhadreshwar and Konarak, and he found out the price, of the transactions that have taken place there. By the middle of January, the rice has passed from the hands of the small producer and they have got in the transaction not more than Rs. 9 or 9-8-0 per maund-I am not sure whether it is for paddy or rice. If you compare the prevailing price for rice in January in Bengal. it was between Rs. 22 and 23. That was the position. Therefore, this theory that the advantages of the zonal system will accrue to the peasants, to the producers that is not correct.

Even your Market Arrival of Foodgrains Report what does it tell? It tells us, throughout it tells us, that the level of market arrivals in kept alive because of marketing by the small farmers, which has an upward trend till round about March. After that, there is a sharp fall year after year, including this year. The same phenomenon has taken place this year, and that is because of the withholding of stocks by medium and big farmers. It has been also proved this year in the case of the zonal system. The result has been that in West Bengal at this time of the post-harvest season we have a record rise in rice prices, if you compare it, not with what was prevailing in December 1959 but with what was prevailing last year at this time, that is, if you compare the prices in January and February.

Then, taking the question of market arrivals again, in the city of Calcutta itself, which was under rationing in 1958, it had 4½ lakhs tons of rice. Now

it is calculated that more than 44 lakhs tons have come from outside to Calcutta itself and it may be even much more. But even then prices have not come down. Therefore, in zonal system so far as Orissa and West Bengal are concerned, we have not taken into consideration and we have consistently refused to take into consideration the fact that there grown in this country, at least in our part of the country, a very strong cordon of hoarders, blackmarketeers and big traders who completely control the market and however much you may try to break them they are still able to rule the roost, because of the fact that the Government does not take any steps against them.

Demands

What are we going to do? I do not want to go into the question of rise in prices again, though I have the figures of all prices with me. About buffer stock we have seen from the papers that in the consultative committee our Minister has stated that he is going to America to get a buffer stock. I was very much impressed by the speech of Shri Shukla in which he has stated that the prices have fallen to such an extent in Madhya Pradesh that he suggested a zone with Bombay. It is phenomenon which is not known to our part of the world. If that is so, according to the Asoka Mehta Committee Report, this is a situation in which the State should come in for building a buffer stock. We shall certainly go in for importing and we shall certainly try to get whatever is available from outside. If we get it, certainly well and good. But the situation in Madhya Pradesh is that the price is going lower and lower and the hon. Member almost pleaded for price support. Now, I know that Shri Patil will say that price support will come by having a food zone with Bombay and immediately the Bombay people who have more money will offer more and the price will go up. I am familiar only with the position in Orissa and Bengal, and I am not so very confident of that, because unless you are able to get control of the stocks that are available, you know exactly

where it is going, who has got it, unless licensing is done on a proper scale and you have got the machinery to check it, you will have the same noose 10und your neck which you have now got in West Bengal-Orissa zone.

Along with this question of buffer stocks comes the question of .Price Stabilisation Board as well as the question of the Foodgrains Stabilisation Organisation, which the Mehia Committee Report had suggested. To my mind, it is time that we started trying to implement some of those ideas. Otherwise, what will happen is that we shall go on round and round year after year, experimenting with food policy without changing he basic machinery to implement that policy, and when they fail, throwing them overboard as being wrong and introducing a quick succession changes.

As a matter of fact, there was very interesting article by one of the members who had come with Technical Assistance Programme evaluating team, evaluating our community development, Rene Dument where he has stated that the trouble with India is that we rely too much on external aid which cannot replace internal effort. Of course, we all know this. Only internal effort will take us out of the crisis. On paper we accept it. But even on the question of the buffer stock, I say that the buffer stocks cannot be effectively built up without the concomitant of the Price Stabilisation Board which will go into the entire question of the prices to be paid, what are the ruling prices in mandis, what are the difficulties of the market, both in the surplus and deficit areas. what is the entire pattern of the trade. Without going into all these things the Board cannot effectively function. Also, there should be the executing organisation known as the Food Grains Stabilisation organisation, whose officials and machinery should go to the mandis, organise purchases, and see whether the proper prices are being

[Shrimati Renu Chakravarttv]

paid. Unless you do these things, neither the buffer-stock, nor limited State trading, nor even the food zone is going to be a success. That is why I plead again that this question, which has been brought forward so powerfully in the recommendations of Asoka Mehta Committee Report. should be implemented in full. As has been clearly stated, however much ideologically you may dislike State trading, however much you may plead that it is not possible to implement them as we have not got the machinery and the whole calibre of our national life has become rotten, unless you carry out at least some of the recommendations, you are not going to succeed.

In an underdeveloped country and in a country which, although it does go on increasing its production, is still at the level of very marginal increase. the free market laissez faire theory is a dangerous theory. We have to accept the position of State trading and tighten it up.

Mr. Deputy-Speaker: Is the hon. Member concluding or does she require some more time?

Renu Chakravartty: I Shrimati would like to have ten minutes more.

Mr. Deputy-Speaker: Then might continue on Monday. I have an announcement to make before we take up the next item.

Hon. Members may now move their cut motions relating to the Demands under the Ministry of Food and Agriculture subject to their being otherwise admissible

Failure to raise the price of sugarcane in U.P. and Bihar to Rs. 1.75 per maund

Shri S. M. Banerjee: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced to Re. 1." (460)

Failure to implement the scheme of State Trading in foodgrains properly

Shri S. M. Banerjee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1."(461)

Failure to check the rising prices of foodgrains in the country

Shri S. M. Baneriee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (462)

Failure to check the rising price of sugar in the country

Shri S. M. Banerjee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (463).

Need for formulating schemes for diverting agricultural unemployed to cottage and village industries.

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (611)

Need for closer coordination between Department of Agriculture, Ministry of Labour and Employment and the section of village and cottage industry of the Ministry of Commerce and Industry for liquidation of agricultural unemployment.

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (612)

Failure to implement the programme of State Trading in foodgrains

Shri Mohan Swarup: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (613).

Failure of Zonal System in food in India

Shri Mohan Swarup: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (614).

Failure to check hoarding of Foodgrains

Shri Mohan Swarup: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (615)

Failure to stabilise the price of foodgrains

Shri Mohan Swarup: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (616)

Failure to fix the minimum price of sugarcane at Rs. 2 per maund

Shri Mohan Swarup: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (617)

Failure to specify the share of the cane growers out of the profit of the sugar mills earned on account of the reduction of excise duty on the increased production of sugar

Shri Mohan Swarup: I beg to move: move:

"That the demand under the head Ministry of Food and Agriculture' be reduced to Re. 1," (618)

Pailure to fix the price of sugar-cane at Re. 1 per maund

Shri Khushwaqt Rai: I beg to move:

"That the demand under the head Ministry of Food and Agriculture" be reduced to Re. 1." (636) Pailure to declare the extent of profit which will be shared by the peasants out of the total profit which will accrue to the mil-owners as a result of the excise duty on additional production of sugar having been halved

Shri Khushwaqt Rai: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (637)

Failure to check the rising prices of foodgrains

Shri Ram Sewak Yadav: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (724)

Policy to solve the food problem

Shri Ram Sewak Yadav: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced to Re. 1." (725)

Failure to check the rising price of '
sugar

Shri Ram Sewak Yadav: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced to Re. 1." (726)

Failure to get the farmers fair price of sugar-cane

Shri Ram Sewak Yadav: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (727)

Failure in balancing and stabilising the prices of foodgrains, raw materials and other essential commodites

Shri Ram Sewak Yadav: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (728)

Failure of food policy

Shri Ram Sewak Yadav: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced to Re. 1." (729)

Variation in price of sugar in various
States

Shri S. M. Banerjee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (465)

Need for the formation of one Food Zone with Punjab, Delhi and U.P.

Shri S. M. Banerjee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (466)

Distribution of sugar

Shri S. M. Banerjee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100," (467)

Animal husbandry in the country

Shri S. M. Banerjee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (468)

Import of foodgrain from various foreign countries

Shri S. M. Banerjee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (469)

Supply of foodgrain to West Bengal

Shri S. M. Banerjee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (470)

Supply of foodgrain to Mizo Hills

Shri S. M. Banerjee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (471)

Rising price of rice in West Bengal and Orissa

Shri S. M. Banerjee: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (472)

Need for establishing adequate number of Central Rice Godowns in the State of Orissa

Shri P. G. Deb: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (482)

Need for reorientation of food policy

Shri Khushwaqt Rai: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced by Rs. 100" (570)

Failure in arresting the soaring prices of foodgrains

Shri Kodiyan: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (581)

Need to supply adequate quantity of rice to Kerala

Shri Kodivan: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced by Rs. 100."

State Trading in foodgrains

Shri Kodiyan: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (583)

Failure of buffer stock policy of storing foodgrains in checking the increase in the prices of foodgrains

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the nead 'Ministry of Food and Agriculture' be reduced by Rs. 100." (621)

Need to give top priority to the production of high analysis fertilisers

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (622)

Need for more coordination in departments dealing directly and indirectly with agricultural production.

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced by Rs. 100." (623)

Failure to confirm the Food Department employees who have renered more than 10 years service.

for Grants

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (624)

Need to fix minimum prices yearly for paddy and jute

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (625)

Failure of Orissa-West Bengal food Zone in checking rise in prices of rice

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (660)

Failure to check hoarding and blackmarketing of foodgrains

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (661)

Failure of policy of credit squeeze without State Trading

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 10?" (662)

Need for setting up of Foodgrain Stablisation Organisation and Price Stablisation Board as recommended by Foodgrains Enquiry Committee.

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Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (663)

Method of compilation of food statistics

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (664)

Rising price of rice

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (665)

Failure to check large-scale eviction of tenants and partition and transfer of land under the Land Reforms Acts in Union Territories.

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (666)

Slow progress of minor and medium irrigation schemes

Shrimati Renu Chakravartty: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (867)

Increase in the prices of foodgrains Shri D. V. Rao: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced by Rs. 100." (672)

Refusal of financial aid for the proposed Fertilizer Factory at Kothagudium, Andhra Pradesh.

Shri D. V. Rao: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (673)

Increase in the price of sugar

Shri D. V. Rao: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (674)

Artificial scarcity of foodgrains in Orissa created by the formation of the Eastern Rice Zone consisting of West Bengal and Orissa.

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (677)

Desirability of subsidising the Orissa Government in opening retail shops in the scarcity areas.

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (678)

Failure in making the country selfsufficient in food

Shri P. K. Deo: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced by Rs. 100." (679)

Urgency of bringing all the cultivable waste land of the country under cultivation.

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (680)

Need for introducing Crop Insurance Scheme in the country

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (681)

Urgency of eradicating the Rat
Menace in Orussa

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (682)

Urgency of creating o large Buffer
Stock of foodgrains specially Rice in
Orissa

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (683)

Need of providing better Storage Facilities of Foodgrains in the Country

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (684)

Shortage of Sugar in the market

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (685)

Desirability of giving incentive to establish more sugar mills in South India, specially Orissa

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (626)

Need to increase the price of Sugarcane

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (687)

Ambiguity in Agriculture Production targets and methods to achieve these targets in Third Five Year Plan

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (713)

Scaling down of Foodgrains production targets in Third Five Year Plan

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (714)

Failure to enforce the retail sale of Sugar on Controlled Prices

Shri Khushwaqt Rai: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (715)

Need to introduce improved methods of cultivation

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (716)

Failure to coordinate the working of Agricultural Departments of the States and Central Ministry

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (717)

Failure to organise the agriculture department at the lower levels of administration as suggested by the Nalagarh Committee on Agricultural Administration

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (718)

Desirability of colourising the Vanaspati so as to avoid adulteration with Ghee

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (730)

Urgency of providing deterrent punishment for adulteration of foodstuff

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (731)

Desirability of preparing food from the sea algae

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (732)

Need for starting deep sea fishing at the Mahanadi estuary of the Orissa Coast

Shri P. K. Deo: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced by Rs. 100." (733)

Need for starting fish canning factory by the Chilka lake in Orissa

Shri P. K. Deo: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced by Rs. 100." (734)

Desirability of providing refrigerated godowns for preservation of fish at the Chilka Lake and refrigerated railway wagons for their transport to Calcutta

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (735)

Inadequate assistance by the Centre for the development of forests in the States

Shri Kodiyan: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (593)

Need to have a coordinated central policy with regard to the development and exploitation of the forest wealth in the Country

Shri Kodivan: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced by Rs. 100." (594)

Need to give greater attention to the scheme of growing medicinal plants in forest areas

Shri Kodiyan: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced by Rs. 100." (595)

Need to give financial assistance to Kerala for the cultivation of medicinal plants at selected places

Shri Kodiyan: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (596)

Lack of Central assistance to Kerala in developing the State's forest wealth

Shri Kodiyan: I beg to move:

"That the demand under the head Ministry of Food and Agriculture' be reduced by Rs. 100." (597)

Need to take immediate steps to protect the rare species of Indian wild animals

Shri Kodiyan: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (598)

Need for departmental working of forest at the Andamans and starting of plywood and pulp factory

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (736)

Serious denudation of forests and their unscientific working

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (737)

Need for stopping shifting cultivation along the hill slopes of Orissa and rehabilitation of the hill tribes

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Ministry of Food and Agriculture' be reduced by Rs. 100." (738)

Need to ban the killing of cows

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Forest' be reduced by Rs. 100." (753) Need for more use of green manure compost

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100" (514)

Need for sale of scientific and modern agriculture implements at cheap rate

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (515)

Need to sell large number of small tractors manufactured in Defence establishments to agriculturists.

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100" (516)

Need for popularising small tractors and other scientific agricultural implements amongst cultivators

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (517)

Need for giving training to Agriculturists in the use of modern agricultural implements

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100" (518)

Need to give financial aid and loan to the agriculturists for purchasing modern agricultural equipments

Shri Aurobinde Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (519)

Need for consolidating small holdings into bigger units

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100" (520)

Need for fixation of ceiling in the Prices of different food crops

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (521)

Failure to supply irrigation water for agricultural purposes

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100" (528)

Failure to supervise progress of States on 'Grow More Food' schemes

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (529)

Surrender of large amounts allotted to States for 'Grow More Food' campaign

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100" (530)

Failure to introduce double-cropping in West Bengal

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (531)

Failure to evaluate the Chinese, Japanese and German method of paddy cultivation and their comparative suitability to Indian conditions

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100" (532)

Need for measures to arrest further fragmentation of holdings

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the read 'Agricu'ture' be reduced by Rs. 100." (533)

Inadequate number of seed farms

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agricu'ture' be reduced by Rs. 100." (534)

Need for proper distribution of ferti-

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agricu'ture' be reduced by Rs. 100." (535)

Failure to stop black-marketing in fertilisers

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agricu'ture' be reduced by Rs. 100." (536)

Need to take effective controlling and regulating measures for the systematic arrivals of food crops and cash crops in market

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agricu'ture' be reduced by Rs. 100." (572)

Demands

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (573)

Need for effective measures to prevent soil-erosion

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (574)

Need to start more State farms on the model of the Suratgarh Farm

Shri Kodiyan: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100," (584)

Inadequate attention shown to the packing and preserving of fruits and vegetables

Shri Kodiyan: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (585)

Failure in making the country selfsufficient in the matter of the supply of raw cashew-nuts for the Cashewnut processing industry

Shri Kodiyan: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (586)

Pailure in meeting the requirements of peasants for fertilizers at reasonable price

Shri Kodiyan: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (587)

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Need for developing cashew-nut cultivation in West Bengal

Shri Aurbindo Ghosal: I beg to

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (600)

Failure to check the increase in the price of fish

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (601)

Need for production of fishes in different dams and lakes

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (602)

Need for freeing the fish markets of big cities from the control of a few monopolists

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (603)

Need for aid to lac cultivation of West Bengal for its improvement and cooperative marketing

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (626)

Need for improving betel-leaf cultivation

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (627)

Need for aid to the scheme of 'Ramie' fibre cultivation in West Bengal

Shri Aurobindo Ghosal: I beg to move.

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (628)

Implementation of scientific scheme of coconut cultivation in West Bengal

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (629)

Need for increasing acreage of oilseeds cultivation

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (630)

Need to reorganise Central Tractor Organisation for further reclamation of land

Shri Aurobindo Ghosal: I beg to

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (631)

Need for arresting the fall in the price of jute crops

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (632)

Need for stopping jute import from Pakistan to maintain the price of Indian jute at a normal level

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (633)

Need for replantation of tea

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (634)

Need for growing better quality of tea

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (635)

No proper steps to step up the utilisation of irrigation potential

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (719)

No proper evaluation of work done by States to step up agricultural production

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (720)

No steps taken to evaluate effective machinery to co-ordinate the works regarding agricultural production by various Governmental Agencies and Departments

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (721)

Failure to adopt measures for evolving a scientific form of management policy

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Agriculture' be reduced by Rs. 100." (722)

Need to give financial assistance to Kerala for developing the fishing industry

Shri Kodiyan: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (588)

Need to organise the fishing industry on co-operative basis

Shri Kodiyan: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (589)

Need to allocate more funds for developing deep sea fishing

Shri Kodiyan: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (590)

Need to exploit shoals of prawns discovered near the Kerala Coast and for its exploitation on a commercial scale

Shri Kodiyan: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (591)

Need to establish the proposed fisheries Training Institute at Cochin

Shri Kodiyan: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (592)

Need for adequate steps to popularise umong the furmers the scientific knowledge resulting from agricultural research

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (638) Need for adequate steps to evolve different species of hybrid maize for different regions

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (639)

Need for the assessment and survey of the extent of agricultural unemployment and under-employment

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agricultural Research' pe reduced by Rs. 100." (701)

Failure to examine the foreign methods of paddy cultivation and their practical implementation on the basis of the properties of soil, rainfall and fertility of land

Shri Aurobindo Ghosai: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (702)

Need for experimenting the Indian soil of different regions for the cultivation of long staple cotton

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (703)

Failure to provide adequate salaries to the Research Scientists of the Agricultural Research Institute

, Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (704)

Need to disseminate the scientific knowledge of Potato Research Institute amongst potato cultivators for improving potatoes

Shri Aurobindo Ghosai: I beg to move:

"That the demand under the head 'Agricultural Research' be reduced by Rs. 100." (705) Too much officialism in Agricultural Research Institute which led to the committing of suicide by Dr. Joseph

Shri Aurobindo Ghosal: I beg to move.

"That the demand under the head 'Agricultural Research' reduced by Rs. 100." (706)

Need for taking statistics about the shortage of paddy in West Bengal without relying on the statistics of West Bengal Government

Shri Aurobindo Ghosal: I beg to move.

"That the demand under head 'Agricultural Research' be reduced by Rs. 100," (707)

Shortage of fodder

Shri Aurobindo Ghosal: I beg to move.

"That the demand under the head 'Animal Husbandry' be reduced by Rs. 100." (604)

Need for improving the standard of live-stock in the eastern region

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Animal Husbandry' be reduced by Rs. 100." (605)

Need for establishing veterinary hospitals in the rural areas

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the 'Animal Husbandry' be reduced by Rs. 100." (606)

To encourage poultry farming as a cottage industry

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Animal Husbandry' be reduced by Rs. 100." (607)

Need for more centres for artificial insemination of live-stock

for Grants

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100." (608)

Loss incurred in supply of imported foodarains

Shrimati Renu Chakravartty: I beg to move-

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100." (668)

Failure to check high prices of sugar

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100," (708)

Failure to release adequate quota of sugar for West Bengal at the time of controlling the price of sugar which helped the sugar hoarders to earn Rs. 20 lakhs in a week in blackmarket

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100." (709)

Steps to increase the per capita consumption of milk

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100." (710)

To encourage dairy as a village industry

Shri Aurobindo Ghosal: I beg to

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100." (711)

Scheme for improving the standard of cattle of West Bengal by crossbreeding

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100." (712)

Desirability of increasing fruit canning factories in the country

Shri P. G. Deb: I beg to move:

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100," (754)

Urgency of preserving the wild life of the country from depredation and illegal poaching

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100." (756)

Desirability of providing more zoological parks in the country

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100." (757) Desirability of providing more national parks in the country

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs. 100." (758)

Desirability of inflicting deterrent punishment on the poachers of wild games

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Miscellaneous Departments and other Expenditure under the Ministry of Food and Agriculture' be reduced by Rs, 100." (759)

Need for starting Casurina plantation along the coastal sands in the East coast

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Capital Outlay on Forests' be reduced by Rs. 100." (739)

Need to acquire private lands for afforestation where there are no forests

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Capital Outlay on Forests' be reduced by Rs. 100." (740)

Urgency of creating a green belt to stop the growth of the great Indian desert

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Capital Outlay on Forests' be reduced by Rs. 100." (741)

Need for large scale lemon grass plantation on the hill slopes of the Eastern Ghats

Shri P. K. Deo: I beg to move:

"That the demand under the head 'Capital Outlay on Forests' be reduced by Rs. 100." (760) Failure to arrest rise in price of rice

Shri Aurobindo Ghosal: I beg to move.

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs. 100." (506)

Failure to solve the food problem of West Bengal

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs. 100." (507)

Failure to supply sufficient quota of rice to West Bengal

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs. 100," (508)

Necessity to set up buffer stocks for emergencies in West Bengal

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs. 100." (509)

Failure of State Trading to mobilise adequate surpluses even with two consecutive good harvest years

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs. 100." (640)

Need for measures to reduce disparities in the prices of foodgrains in different areas

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs. 100." (641)

Need for steps to maintain prices of rice at or below maximum controlled prices in West Bengal and Bihar

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs 100." (642)

Policy regarding State Trading

Shrimati Renu Chakravartty: I beg to move-

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs. 100." (670)

Failure in organising State Trading in foodgrains

Shri D. V. Rao: I beg to move:

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs. 100;" (676)

Need to check the price of rice in the State of Orissa

Shri P. G. Deb: I beg to move:

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs. 100." (699)

Need to fix price of rice in Orissa in parity with those fixed in the neighbouring States

Shri P. G. Deb: I beg to move:

"That the demand under the head 'Purchase of Foodgrains' be reduced by Rs. 100." (700)

Need for financial aid to West Bengal Government for setting up the proposed fertilizer plant at Durgapur

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Other Capital Outlay of the Ministry of Food and Agriculture' be reduced by Rs. 100." (510)

Need for warehouses in North Bengal for storing tobacco

Shri Aurobindo Ghosal: I beg to move:

"That the demand under the head 'Other Capital Outlay of the Ministry of Food and Agriculture' be reduced by Rs. 100." (609)

· Need for more cold-storages in different small towns

Shri Aurobindo Ghosal: I beg to move.

"That the demand under the head 'Other Capital Outlay of the Ministry of Food and Agriculture' be reduced by Rs 100." (610)

Failure to guide the farmers on plant nutrients of the various types of fertilizers and their probable effects on yields of various crops

Shri Ignace beck: I beg to move:

"That the demand under the head 'Other Capital Outlay of the Ministry of Food and Agriculture' be reduced by Rs. 100," (643)

Failure to organise proper distribution of fertilizers

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Other Capital Outlay of the Ministry of Food and Agriculture' be reduced by Rs. 100." (644)

High prices for fertilizers charged under the Central Fertilizer Pool

Shri Ignace Beck: I beg to move:

"That the demand under the head 'Other Capital Outlay of the Ministry of Food and Agriculture' be reduced by Rs. 100." (645)

Mr. Deputy-Speaker: These cut motions are now before the House.

15.31 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

FIFTY-NINTH REPORT

Shri Ram Krishan Gunta (Mahendragarh): Sir I beg to move:

"That this House agrees with the Fifty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th March. 1960."

Mr. Deputy-Speaker: Motion moved:

"That this House agrees with the Fifty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th March, 1960."

Shri C. K. Bhattacharva (West Dinaipur): Sir. I have an amendment:

That at the end of the Motion the following be added, namely:-

"subject to the modification that the Constitution (Amendment) Bill (Amendment of Article 343) be allowed to be introduced."

Mr. Deputy-Speaker: Would he like to say a few words?

Shri C. K. Bhattacharya: For the time being I shall say only this that I have appealed to the Committee for a reconsideration of this matter. Therefore unless this part of the proceedings of the Committee is kept out my appeal will become stillborn.

Mr. Deputy-Speaker: He desires that the Report of the Committee might be put except this item.

Shri C. K. Bhattacharya: Yes, Sir, except this item.

Mr. Deputy-Speaker: I will leave that out. He has written to the Committee and that is still before the